NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. Hewlett Packard (India) Softwa Operation Pvt. Ltd.	
CP 225/16	TP 231/17	For hearing	391/394		(India) Software

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1 PALLAVI SMIRITY

PETITIONER

Counsel for petitioner is present. She informed the Tribunal that the company has already moved the Hon'ble High Court for correction of the order and requested time.

List it on 09.02.2018.

MEMBER (T)

MEMBER (J)